

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURASIMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/Ind-3613/252/HDB/2017
NAME OF THE COMPANY	Pioneer Earth Movers Pvt Ltd
NAME OF THE PETITIONER(S)	Pioneer Earth Movers Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. RADHA KRISHNA	Practising Company Secretary	sradhakrishna@cs@rediffmail.com 9848191979	S. Radha Krishna
A Nagaraj Kumar	Advocate	nagaraj@sunillegal.com +9963033316	A Nagaraj Kumar

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri S. Radhakrishna, Ld. PCS and Shri A. Nagaraj Kumar, Learned Counsel for the Applicant Company.

RoC report already received. The Ld. Counsel for the Petitioner has not complied with the objections so far and he is directed to file an affidavit with regard to the business plans of the Company, since the company is stated to have been struck off almost 6 years ago.

Post the case on 29.11.2017.


Member (T)

Member (J)